

## Annexure – 3

Name of the corporate debtor: Andes Town Planners Pvt. Ltd. - under CIRP ; Date of commencement of CIRP: 02.03.2023

(Date of receipt of order 10.03.2023); List of creditors as on: 01.04.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Note : Amt admitted provisionally as books and records of CD is not available

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	IFCI Ltd.	20-03-2023	64,89,06,486	64,89,06,486	secured		64,89,06,486	NO	14.63%	0	0	0	0	Guarantee given against loan to Hydric Farm & Input Ltd.
2	Piramal Capital and Housing Finance Ltd	23-03-2023	1,81,11,47,087	1,81,11,47,087	secured	1,81,11,47,087		NO	40.83%	0	0	0	0	
	<b>Total</b>		<b>2,46,00,53,573</b>	<b>2,46,00,53,573</b>		<b>1,81,11,47,087</b>	<b>64,89,06,486</b>		<b>55.46%</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	

Date 01.04.2023  
Place Delhi

Ashok Kumar Gupta  
Interim Resolution Professional of Andes Town Planners Pvt. Ltd.  
IBBI/IPA-003/IP-N00010/2016-2017/10072